

**In the court of Addl.Chief Judicial Magistrate
Bangalore Rural District, Bangalore
(Case List dated: 23-06-2021)**

1st Session Arguments/Evidence	2nd Session Arguments/Hearing
1.CC.1197/2018	1.CC.11276/2019
2.CC.4647/2018	2.CC.12444/2019
3.CC.7778/2018	3.CC.8283/2020
4.CC.7808/2018	4.CC.14796/2020
5.CC.5503/2018	5.CC.8027/2021
6.CC.6958/2015	6.PCR.694/2018
7.C.misc.452/2017	7.C.misc.71/2021
8.CC.9293/2017	8.C.misc.181/2021
9.CC.10143/2018	9.CC.6176/2018
10.CC.5068/2019	10.CC.558/2014
11.CC.1118/2019	11.CC.6697/2018
12.CC.11185/2019	

Note:All the advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore**

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 23/06/2021)**

II ACJM, Bengaluru. 1 st session Evidence/Arguments	II ACJM, Bengaluru. 2 nd Session Evidence/Arguments
1. CC No. 746/2017	1. CC No. 5087/2020
2. CC No. 1639/2018	2. CC No. 5244/2020
3. CC No. 7014/2018	3. CC No. 8008/2020
4. CC No. 7331/2018	4. CC No. 8089/2020
5. CC No. 12646/2019	5. CC No. 9125/2020
6. CC No. 325/2021	6. CC No. 34/2021
7. CC No. 7801/2015	7. CC No. 7601/2021
8. CC No. 2546/2017	8. CC No. 4678/2020
9. CC No. 8587/2018	9. CC No. 14235/2019
10. CC No. 8658/2018	10. CC No. 14242/2019
11. CC No. 10251/2018	11. CC No. 831/2020
12. CC No. 5343/2019	12. CC No. 4027/2020
13. CC No. 10867/2019	13. CC No. 6422/2016
14. CC No. 11289/2019	14. CC No. 4224/2019
15. CC No. 6945/2016	15. CC No. 1195/2008

IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.

